river valley projects where the State Government's resources are not adequate for the purpose; if so, what action Government is going to take in this respect?

Dr. K. L. Rao: I have already said that if the States which require assistance request for the investigation, planning or designs to be done by the Centre, we are prepared to take it up.

श्री भ्रोंकार साल बेरवा : जैसे कि कुछ राज्यों ने यह रिवर बोर्ड स बनाना नहीं माना है, बनाने के बारे में भ्रापित्त की है तो केन्द्रीय सरकार ने क्या उन से यह जानने का यहन किया है कि किस भ्राधारपर उन्होंने यह रिवर बोर्डस बनाने के लिए मना किया है ?

Or. K. L. Rao: Most of the States feel that the setting up of another advisory body like the River Board does not serve any purpose.

श्री श्रोंकार लाल बेरवा : कोई कारण भी तो उन्होंने बतलाये होंगे कि इस कारण से वह इसे नहीं बनाना चाहते?

## Expenditure by States

| Shri Kolla Venkaiah: \*555. | Shri Harish Chandra Mathur: | Shri Bibhuti Mishra:

Will the Minister of Planning be pleased to refer to the reply given to Starred Question No. 95 on the 10th September, 1964 and state:

- (a) whether the State Governments have since been advised by the Planning Commission to reduce their expenditure;
- (b) if so, the amounts of reduction advised to each State; and
- (c) the reaction of the State Governments thereto?

The Minister of Planning (Shri B. R. Bhagat): (a) to (c). The Planning Commission in its letter on the States' Annual Plan, 1965-66, suggest-

ed a close scrutiny of both Plan and non-Plan expenditure.

In the assessment of States' resources for the Annual Plan, which was finalised after discussion with the officials of States Finance Departments, a detailed examination has been made of States' non-Plan between the states' non-Plan between the states' non-Plan between the states' non-Plan and non-development sides.

Shri Kolla Venkaiah: From the statement it is not clear whether any suggestion has been made to the State Governments for cutting that expenditure.

Shri B. R. Bhagat: The Deputy Chairman mentioned to the Chief Ministers of the States that the expenditure during the Fourth Plam should be limited to 5 per cent and 3 per cent respectively for non-developmental and non-Plan developmental expenditure.

Shri Kolla Venkaiah: Which are the States that have approved the suggestion made by the Government?

Shri B. R. Bhagat: It is not a question of approval, it is a question of taking this factor into account in planning their annual plans for the last year of the Third Plan.

Shri Heda: Instead of giving a general line of thinking, have the Planning Commission indicated any spheres or any departments where excess expenditure is taking place in which there is a possibility of curtailment?

Shri B. R. Bhagat: Every year the annual plan of the States come up for discussion in the Planning Commission and we go into the matter, into the details of examination of the various projects on the basis of the actual expenditure over the last year; we determine the expenditure of the next year and we also go into thorough details of the new requirements.

Dr. M. S. Aney: What is the reaction of the State Governments to the letter issued by you?

Shri B. R. Bhagat: They are also very co-operative, they are interested in keeping the non-plan expenditure as low as possible.

Shri Ranga: What steps are taken by the Union Government itself to minimise its own non-plan expenditure, outside the plan projects and with what success?

Shri B. R. Bhagat: This question relates to the State Governments but if you permit me, I will answer it.

Mr. Speaker: If he wants to answer he may answer it.

Shri B. R. Bhagat: The Finance Minister has asked the various depart. ments to go into this matter last year, and more so this year. We have enforced a very rigorous control on all 'expenditure proposals; in respect of non-plan and non-development expenditure, there has been very tight budgeting.

श्री विभति मिश्र : ग्रध्यक्ष महोदय, मंत्री जी ने पटने में बतलाया था कि सारे देश की पर कैपिटा इनकम 300 रु० से ज्यादा है, बिहार का एवं ज 190 रुपये है स्रौर हमारे क्षेत्र का बतलाया कि कहीं 100 रुपया है तो कहीं पर 50 रुपया है ग्रौर इसी को ध्यान में रखते हुए श्री ग्रशोक मेहता ने सब स्टेट्स को खुत लिखा है:---

"It is absolutely necessary to reduce the strain on the Centre's resources"

स्टेटस सेंटर से जहां तक हो सके न मांगें. तो मैं सरकार से जानना चाहता हं कि यह जो हम लीग बैंक वड एरिया के ब्रादमी हैं हमारी ग्रामदनी कैसे बढेगी ग्रौर हमारी तरक्की कसे होगी ?

श्री ब॰ रा॰ भगत: उसमें यह भी लिखा गया है कि राज्य सरकारें भ्रपने अपने रिसोंसेज बढायें ग्रौर उन इलाकों में ऐसे प्रोजेक्ट्स जिन से कि जल्दी ब्रामदनी हो सके, इस तरह के एग्रीकलचरल और दूसरे प्रोजेक्ट्स नये नये ढंग से लगायें ताकि वहां की भ्रामदनी

Shri Harish Chandra Mathur: This subject has been before Parliament and before the Government for a long time now. May I know whether they have made any study of this subject of non-productive expenditure in the various States? Have they made any estimate of the possible savings that could be made?

Shri B. R. Bhagat: No study as such has been made in regard to the state expenditure. Obviously it can-not be made here. But the States are doing this and here in the Planning Commission, there is a State budgeting section and in the Finance Ministry there is the department of coordination which deals with the States' budgets. They are all going into this question trying to bring down this expenditure as much as possible.

Shri Harish Chandra Mathur: Are they working in thin air? They should have got some basis or some statistics. It is not a new question.

Shri S. M. Banerjee: The Deputy Chairman of the Planning Commission has stated that they should avoid the strain on the Centre and the State Governments must mop up their resources. I want to know whether specific instructions have been issued to the State Governments to nationalise some of the industries in their own States.

Mr. Speaker: That is a different thing altogether. The Question Hour is over Shri Kachhavaiya:

Shri Surendranath Dwivedy: The next question can be taken up. A minute or so yet remains.

Mr. Speaker: It is over.

Shri Hari Vishnu Kamath: Under the rules, if the Minister desires to answer, it may be taken up.

Mr. Speaker: Order, order. The question Hour is over.

12.00 hrs.

SHORT NOTICE QUESTION नागालैंड के विघायकों का त्याग-पत्र

श्री हुकम चन्द कछत्राय : श्री श्रींकार लाल बेरवा : श्री यू० द० सिंह : श्री य० रं० चकवर्ती : श्री प्र० चं० बरुग्रा : श्री हेम बरुग्रा :

क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि नागालैंड के बारह बिरोधी विधायकों ने विधान सभा की सदस्यता से त्याग-पत्न दे दिया है ;
- (ख) क्या यह भी सच है कि उपरोक्त विधायक त्याग-पत्र देने के बाद विद्रोही नागाभ्रों के साथ मिल गये हैं;
- (ग) यदि हां, तो श्रव सरकार उनके विरुद्ध क्या कार्यवाही करने का विचार कर रही है ; श्रौर
- (घ) उसका पूरा ब्योरा क्या है ? वैदेशिक-कार्य मंत्रालय में राज्य मंत्री (श्रीमती लक्ष्मी मेनन) : (क) जी हां।
  - (ख) जी नहीं।
  - (ग) स्रौर (घ). प्रश्न नहीं उठता।

श्री श्रोंकार लाल बेरवा : मैं यह जानना चाहता हूं कि क्या इन्होंने इसलिए इस्तीफ़ा दिया था कि देशद्रोही फ़िज़ो को बगैर किसी क्षतं के नागालैंड लौटने दिया जाये।

Shrimati Lakshmi Menon: No, Sir; it does not arise.

श्री श्रोंकार लाल बेरवा: मैं यह जाना चाहता हूं कि जब सरकार नागालैंड को श्रपने देश का भाग समझती है, उसको एक्स्टर्नल ऐफ़ेयर्ज मिनिस्ट्री के हाथ में देने का क्या कारण है । ग्रध्यक्ष महोदय : यह तो पालिसी की बात है ।

Shri Hem Barua: May I know if it is not a fact that these 12 members of the Nagaland Legislative Assembly who won their elections with the support of the Naga hostiles have resigned because (a) they do not have any faith in the present political arrangements in Nagaland and (b) they want to strengthen the hostile elements' demands for independence of Nagaland from the Indian Union, and, if so, may I know whether Government have examined this particular aspect of the problem and, if they have, what is their conclusion?

Shrimati Lakshmi Menon: They have not given any reasons for their resignation. It is presumed . . .

**Shri Hem Barua:** They issued a statement.

Mr. Speaker: Order, order. Let him listen first to the answer.

Shrimati Lakshmi Menon: In their resignation letter they have not given any reasons at all. It is presumed that they were afraid that in case the talks failed they would be held responsible, and so, in order to give up their responsibility in the matter, they thought it was wise to resign at this stage.

श्री प्रकाशवीर शास्त्री: मैं यह जानना चाहता हूं कि नागालैंड के मुख्य मंत्री, श्री शीलू ब्राम्नो, ग्रथवा वहां के राज्यपाल, श्री विष्णु सहाय, ने इन बारह व्यक्तियों के त्याग-पत्र के सम्बंध में अपनी रिपोर्ट भारत सरकार को भेजी है, जिस में यह बताया गया है कि उसका बहुत बड़ा कारण शांति वार्ता है; यदि हां, तो इस तरह की बात होने से क्या यह ग्रच्छा नहीं है कि शांति-वार्ता को समाप्त कर दिया जाये।

Shrimati Lakshmi Menon: The Government do not think that it is advisable to suspend the talks.